

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

CP 87/94 : Date of order 20.10.94

Balbir Singh & Others : Petitioners

V/s

Shri R. Ravindra & Others : Respondents

Mr. J.K. Kaushik : Counsel for the petitioners

Mr. Manish Bhandari : Counsel for the respondents

CORAM

Hon'ble Mr. Gopal Krishna, Member (Judicial)

Hon'ble Mr. O.P. Sharma, Member (Administrative)

PER HON'BLE MR. GOPAL KRISHNA, MEMBER (JUDICIAL)

This CP has been filed by the petitioners stating therein that the respondents are intentionally disobeying the orders of this Tribunal dated 24.3.94 in OA no. 653/92 in so far as the names of the petitioners have not been included in the seniority list dated 23.4.87 nor they have been screened on the basis of their correct seniority. The respondents have stated in their reply that they have implemented the judgement and have already published the seniority list in terms of the direction of this Tribunal in the aforesaid application. The amended seniority list has already been annexed to the reply. In the circumstances, it cannot be said that the respondents have committed any contempt. This petition is, therefore, dismissed. Notices issued stand discharged.

(O.P.SHARMA)  
MEMBER(A)

G.K.  
(GOPAL KRISHNA)  
MEMBER(J)